#### GAUHATI HIGH COURT MEDIATION CENTRE (PRINCIPAL SEAT), GUWA HATI

### NOTICE INVITING APPLICATION FROM ELIGIBLE PERSONS FOR EMPANELMENT AS MEDIATORS IN THE GAUHATI HIGH COURT MEDIATION CENTRE

#### No. GHCMC 01/2021/ 446

Dated at Guwahati the 0 June, 2022.

Applications are invited, in the prescribed format (annexed herewith) from the eligible and interested persons for empanelment as Mediators in the Gauhati High Court Mediation Centre.

Those applicants who have applied earlier vide Notification No. GHCMC 01/2021/12 dated  $16^{th}$  February, 2022 need not apply again.

Qualification of persons to be empanelled as' Mediator:

- 1. Retired Judges of the Supreme Court of India.
- 2. Retired Judges of the High Court
- 3. Retired District and Session Judge or retired Judges of the City Civil Court or Courts of equivalent status.
- 4. Legal practitioners with at least 10 (ten) years standing at the Bar at the level of the Supreme Court or the High Court or the District Courts or Courts of equivalent status.
- 5. Experts or other professionals with at least 15 (fifteen) years standing or retired bureaucrats or retired senior executives.

Applications with all relevant documents are to be sent to the office of the Gauhati High Court Legal Services Committee or via email to(gauhatihclsc@gmail.com) till office hours of 27<sup>th</sup> June, 2022.

Encl: Prescribed Application Form.

By Order, 10.6.22

Secretary, Gauhati High Court Mediation Centre.

Copy forwarded for information and necessary actions:

## Memo No. GHCMC 01/2021/447 - 461

Date: 10/6/2022

- 1. The Registrar General, Gauhati High Court, Guwahati.
- 2. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
- 4. Member Secretary, Assam State Legal Services Authority, Guwahati.
- 5. Coordinator, Gauhati High Court Mediation Centre, Guwahati.
- 6. PS to the Hon'ble Mr. Justice Suman Shyam, Mediation Monitoring Committee.
- 7. PS to the Hon'ble Mr. Justice Nelson Sailo, Mediation Monitoring Committee for.
- 8. PS to the Hon'ble Mr. Justice Nani Tagia, Mediation Monitoring Committee.
- 9. PS to the Hon'ble Mr. Justice Kakheto Sema, Mediation Monitoring Committee.
- 10. President/Secretary Gauhati High Court Bar Association, Gauhati High Court.
- 11. President/Secretary Gauhati High Court Advocates Association, Gauhati High Court.
- 12. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notice in the official website of the Gauhati High Court and the Gauhati High Court Mediation Centre.
  - 13. The Gauhati High Court Notice Board.

By Order, W 10.6-22 Secretary,

Gauhati High Court Mediation Centre.

# APPLICATION FOR EMPANELMENT AS MEDIATOR IN THE GAUHATI HIGH COURT MEDIATION CENTRE

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Passport size Photograph i

1.	Name:	<u>_</u>
2.	Father/Husband Name:	_
3.		_
4.	Permanent Address:	
5.	Address of correspondence:	
		<u> </u>
6	Mobile No. :	
1.	Emailid:	
8.	Present Occupation:	
9.	Academic Qualification:	
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10.	Experience of Mediation or any other experience :	
11.	Area of Interest/ Specialization:	
12	Have you ever obtained any training of Modiation 2 If You, give dataile and at	tooh the
	Have you ever obtained any training of Mediation? If Yes, give details and at	lachine
	requisite certificate of training.	

- 13. No. of cases handled (in case of Advocate):
- \_\_\_\_\_ 14. PAN : \_\_\_\_\_\_
- 15. Any other information :

Verification:

Verified that the information given is true and correct to the best of my knowledge and nothing has been concealed there from. In case, the information or any part thereof is found false then my application may be treated as disqualified.

Date :

Signature of applicant

NOTE :

- 1. Self attested copies of relevant documents in support of age proof, educational qualification, experience should be attached with this application. Also for Advocates, experience certificate from the concerned bar association should be attached.
- 2. Selected applicants are to undergo a mandatory 40 hours Mediation training programme.